

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 855
TO BE ANSWERED ON 07.02.2022**

PRADHAN MANTRI LAGHU VYAPARI MAAN-DHAN YOJANA

†855. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the date on which Pradhan Mantri Laghu Vyapari Maan-Dhan Yojana was started and the process of selection under it;**
- (b) whether any criteria has been set for the beneficiaries of the said scheme and if so, the details thereof;**
- (c) the total number and details of eligible persons under the said scheme since its inception till December, 2021, State and year-wise; and**
- (d) the district-wise details of the beneficiaries under the said scheme in Rajasthan including the details of numerical data of approval and the amount of benefit during the year 2019-20 to 2021-22, year-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

- (a): The Pradhan Mantri Laghu Vyapari Maan-Dhan Yojana renamed as National Pension Scheme for Traders, Shopkeepers & Self Employed Persons (NPS-Traders) was started on 12.09.2019.**
- (b): The traders in the age group of 18-40 years with an annual turnover, not exceeding Rs.1.5 crores and who are not members of EPFO/ESIC/NPS (Govt. funded)/PM-SYM and not an income tax payer, are eligible to join the scheme.**
- (c): The State and year-wise details of number of person enrolled under the scheme since its inception till December, 2021 are at Annexure-A.**
- (d): The district-wise details of the beneficiaries enrolled under the NPS Traders scheme in Rajasthan are at Annexure-B. The beneficiaries are entitled to get the pensionary benefits after attaining the age of 60 years.**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 855 FOR 07.02.2022 REGARDING "PRADHAN MANTRI LAGHU VYAPARI MAAN-DHAN YOJANA" RAISED BY SHRI BHAGIRATH CHOUDHARY.

State Name	Year		
	2019-2020	2020-2021	2021-2022 (Till December, 2021)
Uttar Pradesh	10938	663	371
Andhra Pradesh	5630	124	70
Chhattisgarh	5556	733	72
Gujarat	3118	124	130
Chandigarh	1814	15	4
Haryana	1712	180	117
Maharashtra	857	323	255
Karnataka	839	231	159
Bihar	838	424	217
Uttarakhand	778	42	20
Rajasthan	710	196	160
Tripura	568	671	178
Assam	561	299	228
West Bengal	499	598	917
Telangana	469	80	189
Madhya Pradesh	465	190	129
Odisha	446	205	177
Tamil Nadu	408	295	201
Jharkhand	381	98	65
Punjab	209	60	70
Andaman and Nicobar Islands	139	41	9
Puducherry	122	10	7
Delhi	112	53	109
Himachal Pradesh	86	27	28
Kerala	85	88	98
Jammu and Kashmir	80	197	65
Arunachal Pradesh	71	4	1
Manipur	36	25	104
Meghalaya	27	40	23
Daman and Diu	16	0	0
Nagaland	16	106	10
Dadra and Nagar Haveli	7	0	0
Sikkim	3	0	6
Goa	3	1	2
Mizoram	2	3	3
Lakshadweep	0	0	0
Laddakh		0	1
Total	37601	6146	4195

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UN-STARRED QUESTION NO. 855 FOR 07.02.2022 REGARDING "PRADHAN MANTRI LAGHU VYAPARI MAAN-DHAN YOJANA" RAISED BY SHRI BHAGIRATH CHOUDHARY.

District	Year		
	2019-20	2020-21	2021-22 (till December, 2021)
AJMER	57	8	13
ALWAR	25	4	1
BANSWARA	9	5	0
BARAN	7	1	1
BARMER	25	6	6
BHARATPUR	24	4	3
BHILWARA	25	5	9
BIKANER	16	6	5
BUNDI	7	3	2
CHITTORGARH	11	6	5
CHURU	23	3	4
DAUSA	5	4	6
DHOLPUR	3	3	2
DUNGARPUR	16	1	2
GANGANAGAR	19	3	2
HANUMANGARH	17	9	11
JAIPUR	84	32	22
JAISALMER	10	3	2
JALORE	19	3	4
JHALAWAR	10	1	1
JHUNJHUNU	23	5	5
JODHPUR	36	7	7
KARAULI	7	2	2
KOTA	28	13	12
NAGPUR	38	8	2
PALI	36	7	2
PRATAPGARH	8	1	3
RAJSAMAND	18	21	4
SAWAI MADHOPUR	11	2	2
SIKAR	34	4	2
SIROHI	14	9	5
TONK	13	1	2
UDAIPUR	32	6	11
Grand Total	710	196	160
